

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH

C.P. No. 137/2016

IN THE MATTER OF:

Milap News Corporation Pvt. Ltd.

.... Applicant/petitioner

under Section 391

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

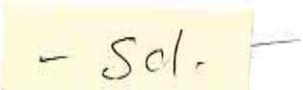
R. VARADHARAJAN
Hon'ble Member (J)

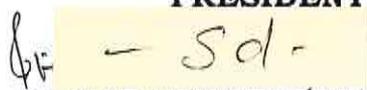
For the Applicant/petitioner: Mr. Mudrika Bansal, Advocate

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 13.10.2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER(JUDICIAL)

10.10.2017
VINEET